NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: SUNDARAM ASSET MANAGEMENT COM LTD

NAME OF THE RESPONDENT(S)

: SUNDRAM ALTERNATE ASSETS LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

: CA/33,34/CAA/2018

SIGNATURE

REPRESENTATION BY WHOM

1. PAWAN JHABAKH

Coursel for the

K. P. Sheliath

ORDER

Heard. Reserved for order.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk